

**DIVISION BENCH**

**ITEM NO.130**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**TP No.42/ALD/2016 (CP No.92/ND/2014)**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 11<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>MIRZA ARIF BEG &amp; ANR V/S BUDDHA HOSPITAL PVT LTD</b>
<b>UNDER SECTION</b>	<b>397/398 OF COMPANIES ACT 1956</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 03<sup>rd</sup> September, 2024.

**-Sd-**

**(Court Officer)**

**11<sup>th</sup> July, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*